CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 345/MP/2026

Subject	:	Petition under section 79(1) of the Electricity Act, 2003 read with Regulation 36(3) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 seeking approval for reimbursement of expenditure towards establishment of Centralized Security Operation Centre (OT SOC) for substations as additional Operation and Maintenance expense (On admission)
Petitioner	:	JBVNL
Respondent	:	NTPC Limited
Date of Hearing	:	**6.11.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Shri Kumar Anurag Singh, Advocate, JBVNL Shri Zain A Khan, Advocate, JBVNL Ms. Ekta Bharati, Advocate, JBVNL Shri Dev Aaryan, Advocate, JBVNL Shri Venkatesh, Advocate, NTPC Shri Aashwyn Singh, Advocate, NTPC Ms. Ananya Datta, Advocate, NTPC

Record of Proceedings

The matter was taken up for hearing in virtual mode.

2. At the outset, learned counsel for the Petitioner sought two weeks' time to file its rejoinder to the reply filed by the Respondent, and further sought permission to take appropriate steps to amend the subject matter of the Petition. This request was not opposed by learned counsel for the Respondent.

3. Accordingly, the Commission permitted the Petitioner to file its rejoinder and amend the subject matter of the Petition, on or before **23.11.2026**.

4. The Petition shall be listed for hearing on **3.12.2026**.

By order of the Commission

Sd/-
(Vipan Sharma)
Deputy Chief (Law)